

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**

**Present :- Smt. P.Ragini, District Judge**

Sub :- Estt - District Court, Kozhikode -Transfer and posting of Clerk- Orders -Issued.

.....

**ORDER NO . A1-20/2020**

**Kozhikode,Dated:21-10-2020**

On administrative exigencies the following orders of transfer and posting of Clerk is issued:-

Sri.Shiji.M.K (PEN 623845) , Clerk, Munsiff's Court- I, Kozhikode is transferred and posted as such to Munsiff's Court, Nadapuram in the existing vacancy. The substitute to the above incumbent will be posted in due course.

The presiding Officer concerned will relieve the incumbent forthwith .

Sd/-

**DISTRICT JUDGE**

// True copy/Forwarded /By order//

Sheristadar

To

- 1.The Principal Munsiff-I, Kozhikode.
- 2.The Munsiff, Nadapuram.

Copy to

1. The Senior Superintendent, District Court, Kozhikode
- 2.The Junior Superintendent II/III/IV/DSA, District Court,Kozhikode.
- 3.The Secretary,KCJSO,District Committee,Kozhikode.
4. The Secretary,KDJECSS Ltd, Kozhikode.
- 5 .Proceedings file.
- 6.File.